

[Print](#)**Defective Case Register from 2026-03-30 to 2026-03-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/13053/2026	SUBHRANSU BHUSAN MOHANTY	2026-03-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
2	D-WP(C)/12993/2026	SOUMYAJYOTI BISWAL	2026-03-30	Address of op-1 not furnished
3	D-WP(C)/12509/2026	PRABHU PADARABINDA PARIDA	2026-03-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs. 50/- not paid.
4	D-WP(C)/13523/2026	GANESWAR BEHERA	2026-03-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-CRLMC/8445/2026	DIBYA JYOTI SAHOO	2026-03-30	1. Copy of F.I.R. disclosing the name of Victim/ Informant be kept in cover.
6	D-MACA/13454/2026	PRASANTA KUMAR MAHALI	2026-03-30	Period of Delay 28 days
7	D-CRLMC/8743/2026	BHABANI PRASAD SAMAL	2026-03-30	1. Page no.20 not neat and legible.
8	D-CRLMC/8744/2026	BEDA PRAKASH PANDA	2026-03-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1, C.Copy of F.I.R. to be filed.2. Paragraph no. not correctly furnished in declaration.
9	D-CRLMC/8552/2026	ALOK KUMAR DAS	2026-03-30	. Certified copy of annex-8 not filed. 2. Serial number not correctly furnished in Index. 3. C.P. case number not correctly furnished in Index. 4. Page no.67 under annex-7 and page No.155 not filed. 5. Page nos. 16 to 19 not legible.
10	D-CRLMC/8134/2026	SUDHANSU SEKHAR JENA	2026-03-30	1. Put up for SR after redacting the A.S.J. (II), Bhubaneswar as opp. party No. 1 in CRLMC. 2..Subject Code incorrectly Mentioned
11	D-WP(C)/12582/2026	MANOJA KUMAR KHUNTIA	2026-03-30	1. Para 3 appearing twice in Petition.
12	D-WP(C)/12315/2026	BHABANI PRASAD MOHANTY	2026-03-30	.Receipt Showing Serv.copy To ct not Filed.
13	D-WP(C)/13389/2026	KAJAL SAHOO	2026-03-30	.Receipt Showing Serv.copy To cg not Filed.
14	D-WP(C)/12306/2026	BHABANI PRASAD MOHANTY	2026-03-30	.Receipt Showing Serv.copy To ct not Filed.
15	D-WP(C)/12578/2026	BIJAYA KUMAR PATTANAİK	2026-03-30	1. Date of Appointment letter in Ann.1 of Index not correct.
16	D-WP(C)/12817/2026	RAJA KISHORE SAHOO	2026-03-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. Serial no-5 affidavit in the I.A not correctly mentioned.Vernacular Certificate not

				mentioned affidavit in the I.A
17	D-CONTC/11189/2026	NIRANJAN PANDA	2026-03-30	1. Date of order not correctly furnished in Index, Synopsis, Date chart, para nos. 2 and 5. 2. Reference certificate not furnished.
18	D-WP(C)/11574/2026	INDRAMANI SAHOO	2026-03-30	Address of ops not correct
19	D-WA/5203/2026	SUSHANTA KUMAR JOSHI	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Period of Delay 30 days delay. i) Status of the parties not furnished. ii) District not mention of R-1 not furnished. iii) wp (c) no. not mention in being aggrieved. iv) Page no. 60 not available. v) Legible copy of page no. 61 to be filed. vi) Vernacular certificate not furnished in I.A.
20	D-WP(C)/12583/2026	MANOJA KUMAR KHUNTIA	2026-03-30	1. Para 3 appearing twice in Petition.
21	D-WP(C)/12541/2026	DURGESH NARAYAN RATH	2026-03-30	1. Court fee Rs 12/- to be paid in cause title of the writ petition 2. Page no 30, 31 not legible 3. Annexure- 9 not legible 4. H.c B.A M.w S Rs 50/- to be paid in V.nama
22	D-CRLMC/8735/2026	BHABANI SANKAR DAS	2026-03-30	1. Not page marked in Index.
23	D-BLAPL/9358/2026	SOUBHAGYA KUMAR DASH	2026-03-30	1. Name of father of Pet. in CT and V.nama not tally. 2. Ann.1 and 2 be kept in a sealed cover.
24	D-BLAPL/9017/2026	SATRUGHNA DASH (A)	2026-03-30	1. Reference certificate not tally with the F.I.R details furnished. 2. Page no 81 marked twice
25	D-BLAPL/9421/2026	SRINIVAS MOHANTY	2026-03-30	Paragraph No. Not furnished in Declaration.
26	D-BLAPL/9438/2026	ARIJEET MISHRA	2026-03-30	Details of Victim/Informant mentioned in Annexure need not be disclosed and kept in closed cover.
27	D-CRLMC/9247/2026	MOHAMMED MUSTAQ ANSARI	2026-03-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  The name of victim need not be disclosed and kept in seal cover
28	D-CMP/13216/2026	SUVASHISH PATTANAIK	2026-03-30	The discrepancy in the name of O.P No-3 as per Trial Court be reconciled.
29	D-WP(C)/13670/2026	NETRANANDA BISWAL	2026-03-30	Page marking not proper.
30	D-CMP/13313/2026	LINGARAJ MOHANTY	2026-03-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
31	D-WA/12567/2026	DEBASHIS TRIPATHY,A.G.A	2026-03-30	1.C. copy of impugned order dated 14.10.2025 not filed. i)Date left blank of para no. 2 in I.A. no. 1249/2026. Put up for SR after filing of c. copy of impugned order dated 14.10.2025.
32	D-WP(C)/12620/2026	GANESH PRASAD SAMAL	2026-03-30	1. OHCBA Welfare Fund Rs.50 not paid.

33	D-CRLMP/7430/2026	JAGADIP SAHOO	2026-03-30	NAMES OF VICTIM AND HER RELATIVES BE REDACTED IN ENTIRE PETITION .ANNEXURES AND V.NAMA BE KEPT IN CLOSE COVER. PUT UP FOR SR AFTER REMOVAL OF DEFECT
34	D-WP(C)/12515/2026	BINOD KUMAR HATI	2026-03-30	1. Code no. not furnished in date chart
35	D-WP(C)/13607/2026	SUNKURU SUDHAKAR RAO	2026-03-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Page marking not tally with Index and book mark. Page 136 not neat. Paragraph not mentioned affidavit in the I.A
36	D-CRLMC/8361/2026	SANGRAM KESHARI ROUT	2026-03-30	1. Copy of F.I.R. disclosing the name of informant be kept in cover.
37	D-WA/12723/2026	DEBASISH TRIPATHY,A.G.A	2026-03-30	i) Cause title in wp (c) to be filed. ii) Status of respondent not correctly furnished. iii) Good grounds certificate repeat in appeal memo. iv) Put up for SR after disposal of I.A. no. 1258/2026 and removal of defects
38	D-WA/12932/2026	ANKITA MUKHERJI	2026-03-30	i) Legible copy of pages no. 131 TO 134 are to be filed. ii) Address of the Honble court wrongly mention in i.A. no. 1261/2026. iii) Address of the Honble court not mention in I.A. no. 1262/2026.
39	D-CRLMP/7549/2026	ALOK KUMAR MOHAPATRA	2026-03-30	PAGE NOS. 9 AND 10 NOT LEGIBLE
40	D-MACA/13516/2026	PRASANTA KUMAR MAHALI	2026-03-30	Period of Delay 29 days
41	D-ABLAPL/9410/2026	ALOK KUMAR MOHAPATRA	2026-03-30	Paragraph No. Not furnished in Declaration. Page No. 17 Not Legible.
42	D-ABLAPL/9407/2026	ALOK KUMAR MOHAPATRA	2026-03-30	Paragraph No. Not furnished in Declaration. Page no. 17 not Legible.
43	D-WP(C)/13239/2026	DEBRAT SETHY	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-CRLMA/9201/2026	RAJESH KUMAR MAHAPATRA	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-CRLMC/9284/2026	SATYA SMRUTI MOHANTY	2026-03-30	C. copy of annexure-2 not filed.
46	D-CMP/13466/2026	LALITENDU MISHRA	2026-03-30	Question of Maintainability.
47	D-CONTC/12638/2026	ADV.	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D-BLAPL/9313/2026	LAMBODOR ACHARI	2026-03-30	1. Provision Of Law wrongly Furnished On Top Of Cause Title. 2. Paragraph 2 and 3 of the application not filled.

49	D-CMP/13626/2026	SUNIL KUMAR PANDA	2026-03-30	Question of Maintainability
50	D-WP(C)/12528/2026	DIPTI RANJAN MOHAPATRA	2026-03-30	1. Address of the Opp.Party no.1 not correctly furnished in the cause title.
51	D-CMP/13462/2026	SANDEEP RAJ PANDA	2026-03-30	Question of Maintainability
52	D-WP(C)/12406/2026	MANORANJAN MISHRA	2026-03-30	8-CAUSE TITLE NOT IN ORDER.
53	D-WP(C)/13719/2026	DIPTI RANJAN BHOKTA	2026-03-30	1. Page no 13 not neat and legible 2.page no 23 not scanned properly.
54	D-BLAPL/9356/2026	SURYAKANTA DWIBEDI	2026-03-30	1.Put up SR after filing legible copy of page no-11 .
55	D-CRLMC/8665/2026	ACHYUTANANDA PATTANAİK	2026-03-30	1. BLAPL number not correctly furnished in 2nd line of the page no.3.
56	D-WP(C)/12612/2026	SURENDRA KUMAR MISHRA	2026-03-30	Department and address of the Op. no.1 not furnished in the cause title.2.Opp. party nos. 2 3 and 4 could not be made party in Writ petition.
57	D-WP(C)/12623/2026	AMITAV TRIPATHY	2026-03-30	1. Page marking of Ann.3 not correct.
58	D-MACA/13512/2026	KAPILA CHARAN NAYAK	2026-03-30	Period of Delay 235 days 2.Court Fee Rs.1,238/ payable,not paid 3. Vakalatnama properly stamped, Executed and accepted - not properly stamped
59	D-CRLMP/7376/2026	BISWORANJAN SWAIN	2026-03-30	POLICE PERSONNEL BE ADDED AS OPP.PARTIES AS PER PRAYER OF THIS PETITION,PUP UP FOR SR AFTER REMOVAL OF DEFECT
60	D-CRLMC/8571/2026	BIRAJA PRASANNA DAS	2026-03-30	1. Nomenclature not correctly furnished in 3rd line of the I.A. petition. 2. 2(a)CC case number and PR case number not correctly furnished in para no.3 and Prayer of the I.A. petition
61	D-MACA/13529/2026	NAYAN BEHARI DAS	2026-03-30	statutory deposit not made
62	D-CRLMP/7506/2026	ANAM CHARAN PANDA	2026-03-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  .Receipt Showing Serv.copy To Ag not Filed.
63	D-MACA/13446/2026	PRASANTA KUMAR MAHALI	2026-03-30	Period of Delay 28 days
64	D-WA/13757/2026	PRABIN DAS	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Authentication fee due on the Appellate Court Judgement Payable Rs 2.25/- . Rs-2/- paid. Rs 0.25/- to be paid. i) District not mention in R-3 in cause title. ii)Para no. not correctly furnished in appeal memo. iii) wp (c) no. and date of order not mention in prayer

65	D-CRLMP/7727/2026	BISWAJIT PASAYAT	2026-03-30	PAGE NO. 22 NOT LEGIBLE.NAME OF VICTIM AND HER RELATIVES BE REDACTED.ANNEXUIRES AND V.NAMA BE KEPT IN CLOSE COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
66	D-FAO/13167/2026	DEBASISH PATNAIK	2026-03-30	Court Fee 6/ paid deficit 6/
67	D-MACA/13549/2026	ADAM ALI KHAN	2026-03-30	statutory deposit not made
68	D-BLAPL/9338/2026	JUGALA KISHORE PANDA	2026-03-30	1. Ann.1 and 2 be kept in sealed cover.
69	D-WP(C)/12519/2026	DURGESH NARAYAN RATH	2026-03-30	1. Annex.9 not marked in para.20 as per index.2. page no. 52 partially neat.
70	D-MACA/13564/2026	SRINIBAS MOHANTY	2026-03-30	Period of Delay 101 days 2.Court Fee Rs. 1,827/ payable, paid 1/ rest amount to be paid
71	D-CRLA/8896/2026	SIDHARTHA SANKAR RAY (2)	2026-03-30	Para Nos.I and J in grounds not available
72	D-FAO/13155/2026	DEBASISH PATNAIK	2026-03-30	vernacular certificate not furnished
73	D-CRLMC/8686/2026	MANOJ KUMAR MOHANTY	2026-03-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. HBAWF Fee Rs. 50/- to be paid on V.nama
74	D-BLAPL/9342/2026	AMITAV TRIPATHY	2026-03-30	signature of executants not tally with C.T. and rej. order.
75	D-MATA/13407/2026	SUBASH CHANDRA ACHARYA	2026-03-30	Code not correct 2. Vakalatnama properly stamped, Executed and accepted - not properly stamped
76	D-CONTR/8805/2026	ADV.	2026-03-30	AS PER ORDER NO. 01 DTD.17.10.2025 PASSED IN CONTR. NO. 18/2025 IT MAY BE REGISTERED AS CONTR. 2.CAUSE TITLE OF CRLMP NO. 1249/2025 BE FILED 3.IN REFERENCE CERTIFICATE (PAGE NO.2) YEAR OF CASE NUMBER BE CORRECTED. PUT UP FOR SR AFTER REMOVAL OF DEFECT
77	D-BLAPL/9346/2026	AJIT KUMAR MOHANTY	2026-03-30	1. Copy of FIR, vide annex.1 disclosing the name of informant be kept in cover
78	D-BLAPL/9357/2026	SURYAKANTA DWIBEDI	2026-03-30	1. A. Fee of Rs.2.75 not paid on Ann.2. 2. Name of Pet. in CT not tally with signature. 3. Ann.1 be kept in a sealed cover.
79	D-BLAPL/9262/2026	BHARAT BHUSAN ROURAY	2026-03-30	1. Page No. 9 is not legible properly. 2. F.I.R.Copy in Annexure 1 may be kept in sealed cover
80	D-BLAPL/9416/2026	KALINDA KUMAR ROUT	2026-03-30	Details of Victim/Informant mentioned in Annexures need not be disclosed and kept in closed cover.
81	D-BLAPL/9391/2026	PURNA CHANDRA MOHARANA	2026-03-30	. Annexure-1 not legible. 2. In paragraph 2 of the application, mentioned Rs 20,000/- each instead of Rs 20,00,000/-
82	D-CRLA/8857/2026	JUGALA KISHORE PANDA	2026-03-30	Put up for S.R. after redacting the names of informant and his relative from appeal memo
83	D-FAO/13379/2026	NARESH CHANDRA SAHOO	2026-03-30	Code not correct 2. good ground not furnished, date of judgement in correct at

				index and book mark, further SR after filling of c copy
84	D-BLAPL/9226/2026	MANAS KUMAR CHAND	2026-03-30	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
85	D-BLAPL/9384/2026	PRAYASH KUMAR PANDA	2026-03-30	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1.Pending Lower Court case nomenclature incorrectly mentioned in cause title and prayer of the petition. 2.Para-2 of Affidavit not properly mentioned. 3.Authorization not done to swear the affidavit on behalf of the petitioners. 4.Declaration of affidavit also not correctly mentioned. 5.Annexure- 1 2 3 and 4 not mentioned in the top of page-11 17 23 and 28 respectively. 6.Hologram of Rs.50/- not affixed in V.nama.
86	D-BLAPL/9381/2026	BIKASH CHANDRA PARIJA	2026-03-30	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
87	D-ABLAPL/9411/2026	ALOK KUMAR MOHAPATRA	2026-03-30	Paragraph No. Not furnished in Declaration.Page No. 17 Not legible
88	D-BLAPL/9400/2026	DIBYA JYOTI SAHOO	2026-03-30	1. Page no 12 16 to 19 not legible
89	D-BLAPL/9369/2026	SARBESWAR SAHOO	2026-03-30	1. Date of disposal of ABLAPL No.414 of 26 in reference certificate not correct. 2. Para 9 and 10 missing in Petition. Paragraph declaration be corrected after correction in petition.
90	D-BLAPL/8979/2026	BIKRAMADITYA BHARAT NANDAN DWIBEDI	2026-03-30	S.T.Case No.57/2024 Mentioned in Petition but no such supporting documents filed by the Petitioner.
91	D-BLAPL/9235/2026	JYOTIRMAYA SAHOO	2026-03-30	Hologram of Rs.50/- not affixed in V.nama.
92	D-EXP/13276/2026	NIRANJAN BISWAL	2026-03-30	Put up for SR after disposal of I.A. filed for c. copy of impugned order.
93	D-WP(C)/12416/2026	SATYAJEET MUKHARJEE	2026-03-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Paragraph not mentioned in the affidavit.Page 16 and 17 not neat.
94	D-WP(C)/12397/2026	ABHISEK MOHANTY	2026-03-30	Rull -8 of PIL rule not complied with.
95	D-CONTC/11174/2026	ADV.	2026-03-30	1. Page nos. 34 and 35 repeated twice.
96	D-WP(C)/12540/2026	DURGESH NARAYAN RATH	2026-03-30	1. Court fee Rs 18/- to be paid in Cause title of the writ petition. 2. Annexure-9 is not neat and legible 3. H.C B.A M.W S Rs 50/- to be in V. nama

97	D-CMP/13354/2026	TRILOCHAN PANIGRAHI	2026-03-30	Page No-33 being repeated be rectified
98	D-CMP/13445/2026	SUDHANSU SEKHAR JENA	2026-03-30	Put up for further S.R after proper paging in the Index and in the Petition.
99	D-BLAPL/9374/2026	SUBODH KUMAR MOHANTY	2026-03-30	1. Synopsis and Date Chart not page marked.
100	D-CONTC/11026/2026	ADV.	2026-03-30	PAGE NO. 1 JUST AFTER DATE CHART BE OMITTED, AS IT IS REPEATED
101	D-ABLAPL/9368/2026	PRASANTA KUMAR ROUSTRAY	2026-03-30	1. P.S. case No. mentioned in the 1st para of the petition is not correctly furnished. 2. The date of execution of Affidavit has not been furnished
102	D-CMP/13215/2026	GAJENDRANATH ROUT	2026-03-30	1.The discrepancy in the name of O.P No-11 be reconciled.2.O.P No-36 not a Party be rectified.3. Status of the Parties not correctly stated in the Petition
103	D-CRLMP/7715/2026	ALOK KUMAR MOHAPATRA	2026-03-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NO.11 NOT LEGIBLE
104	D-WP(C)/12351/2026	SUSANTA KUMAR PRADHAN	2026-03-30	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Deficit court fee of Rs.18/- not paid in the petition. 2. Paragraph no. not furnished in declaration.3. Signature of the petitioner no.5 in v.nama does not tally with cause title.4. Petitioner no. 4 not executed in V.nama.
105	D-BLAPL/9229/2026	RAMESH CHANDRA PRADHAN	2026-03-30	1.Deponent not signed in affidavit. 2. 5 names of Advocate appear in V.nama. But, only 4 Advocates signed 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
106	D-BLAPL/9365/2026	OM SWARUP	2026-03-30	1. Date of PS case in Prayer not correct. 2. Occupation of Deponent not mentioned. 3. CT case year in Cause Title, Para 8 and prayer not correct.
107	D-CONTC/11100/2026	ADV.	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-BLAPL/9267/2026	SUSIL KUMAR PATTNAIK	2026-03-30	1. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order
109	D-WP(C)/12422/2026	PRAGNAYA NANDA PATTNAIK	2026-03-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Date not mentioned in the v.nama.
110	D-CONTC/11168/2026	JYOTIRMAYA SAHOO	2026-03-30	Reference certificate not furnished
111	D-BLAPL/9375/2026	SIDDHARTH GOUTAM DAS	2026-03-30	1. Ann.1 page 8 uploaded upside down. 2. A.Fee of Rs.1.65 not paid on Ann.2. 3..Subject Code Not Furnished .

112	D-WP(C)/13163/2026	SRINIBASH SATAPATHY	2026-03-30	14-NOT PROPERLY INDEXED. Page marking not correct
113	D-CONTC/13337/2026	ADV.	2026-03-30	1. Page nos. 8 and 10 not attested
114	D-RVWPET/13247/2026	SRIDHAR RATH	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C. copy of impugned order not filed. i) District not mention of petitioner no. 1 and 3 in CT. ii) wp (c) no. wrongly mention in CT. iii) Reference certificate not furnished. iv) Address of the Honble court not furnished. v) Hologram of Rs-50/- not paid in v. nama. v) Put up for SR after filing of c. copy of impugned order and removal of defects
115	D-CONTC/11177/2026	ADV.	2026-03-30	1. FAO number not correctly furnished in Reference certificate
116	D-MACA/13433/2026	PRASANTA KUMAR MAHALI	2026-03-30	Period of Delay 28 days
117	D-ABLAPL/9399/2026	DIBYA JYOTI SAHOO	2026-03-30	1. P.S.case No., C.T. case No. and Lower Court mentioned in the Prayer portion appear to be not correct. 2.F.I.R. in the Annexure 1 and 2 may be kept in sealed cover
118	D-CRLA/8021/2026	SANAT KUMAR DAS	2026-03-30	Regarding maintainability of this CRLA. u/s. 29 of D.V.Act as per judgement passed by the learned Addl.Dist. and Sess.Judge-cum-Spl.Judge in CRLA no. 72/2025.
119	D-FAO/13571/2026	SANGRAM JENA	2026-03-30	annex-1 not clear
120	D-BLAPL/9386/2026	MITHUN DAS	2026-03-30	1. Surname of the father of the petitioner and P.S name mentioned in the cause title not tally with Rejection order.
121	D-ABLAPL/9401/2026	SATYABRATA DASH	2026-03-30	Details of Victim / Informant mentioned in Annexure need not be disclosed and kept in closed cover.
122	D-WA/2701/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-03-30	Status of party of Appellant no. 5-16 wrongly mention in cause title.Put up up for SR after removal of defect
123	D-WP(C)/12539/2026	DURGESH NARAYAN RATH	2026-03-30	. H.C B.A M.W S Rs 50/- to be paid V. nama
124	D-MACA/13442/2026	PRASANTA KUMAR MAHALI	2026-03-30	Period of Delay 28 days
125	D-ABLAPL/9385/2026	NETRANANDA BISWAL	2026-03-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. F.I.R. in Annexure 1 and Annexure 2 may be kept in sealed cover
126	D-CRLA/8649/2026	AMITAV TRIPATHY	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. copy of FIR vide annex.2 disclosing the name of the informant be kept in cover.2.

				provision of law in I.A. no.829/2026 not correct.3. No. of paragraphs in declaration of both the affidavits not correct.
127	D-MACA/13413/2026	PRASANTA KUMAR MAHALI	2026-03-30	Period of Delay 28 days
128	D-ABLAPL/9409/2026	ALOK KUMAR MOHAPATRA	2026-03-30	paragraph No. Not furnished in Declaration.Page No. Not Legible.
129	D-ABLAPL/9388/2026	PURNA CHANDRA MOHARANA	2026-03-30	1. Page Nos. 9 10 and 12 are not legible properly
130	D-CRP/12724/2026	SUKANTA KUMAR NAYAK	2026-03-30	Question of Maintainability.
131	D-CRLMP/8775/2026	NALINI KANTA DASH	2026-03-30	1.Summon dated not correctly furnished Sl. no.8 in Index and para no.12.
132	D-BLAPL/9363/2026	SURYAKANTA DWIBEDI	2026-03-30	1. Ann.1 not attested. 2. Ann.1 be kept in a sealed cover.
133	D-BLAPL/9395/2026	PRASANTA KUMAR NANDA	2026-03-30	1. In index, page marking not done correctly in respect of Annexure-2 2. Reference certificate not correctly furnished
134	D-BLAPL/9238/2026	UMESH CHANDRA DORA	2026-03-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in synopsis and para-2 of the petition be redacted.Thereafter, put up for S.R.
135	D-EXP/13567/2026	DR. BINODA KUMAR MISHRA	2026-03-30	Legible copy of page no. 128 129 131 132 133 are to be filed
136	D-WP(C)/12413/2026	PRASANTA KUMAR JOSHI	2026-03-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.Fee of Rs.50/- not paid in the v.nama.Page 32 not paid.
137	D-WP(C)/12417/2026	PRASANTA KUMAR SATAPATHY	2026-03-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit and also I.A
138	D-CRLMC/9382/2026	SATYA SMRUTI MOHANTY	2026-03-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 77 and 78 not neat
139	D-BLAPL/9370/2026	PRASANTA KUMAR ROUTRAY	2026-03-30	1. Year of PS case in Synopsis and Para 1 not correct. 2. Vernacular certificate at page 7 not correct.
140	D-WP(C)/13275/2026	DIPTI RANJAN BHOKTA	2026-03-30	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.24 not paid.
141	D-MACA/13620/2026	RIMJHIMBALA PATI	2026-03-30	Period of Delay 255 days 2.statutory deposit not made
142	D-ABLAPL/9371/2026	SASWATI SOUMYA SAHU	2026-03-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. F.I.R. in the Annexure 1 may be kept in the sealed cover.
143	D-FAO/13124/2026	ROHIT RANJAN RAY	2026-03-30	Period of Delay 17 days
144	D-BLAPL/9270/2026	SOUBHAGYA SUNDAR DAS	2026-03-30	1. The name of the petitioner mentioned in the Affidavit is not correct. 2. Annexure 1 is not attested. 3. F.I.R. in Annexure 1 may be kept in sealed cover
145	D-FAO/13160/2026	DEBASISH PATNAIK	2026-03-30	vernacular certificate not furnished
146	D-FAO/13341/2026	BIJOY DASMOHAPATRA	2026-03-30	Period of Delay 25 days
147	D-FAO/13230/2026	KAPILA CHARAN NAYAK	2026-03-30	Period of Delay 177 days
148	D-FAO/13465/2026	LAXMIKANTA MOHANTY	2026-03-30	further SR after filling of c copy
149	D-WP(C)/12969/2026	LOKANATH RATH	2026-03-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.  Name of the Adv not mentioned capital letter in the v.nama.
150	D-WP(C)/12423/2026	PADMANAV CHOUDHURY	2026-03-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Paragraph not mentioned in the affidavit.Page 34 and 36 not neat.Name of the Adv not mentioned capital letter in the v.nama.
151	D-WP(C)/13082/2026	SUBHRANSU BHUSAN MOHANTY	2026-03-30	Name of party not correct in date chart
152	D-WP(C)/12624/2026	ARJUNA CHARANA BEHERA	2026-03-30	1. Age of O.P. No. 4 to 6 left blank in CT. 2. Para 5 has been marked as Para 2. 3.Paragraph declaration not correct. 3..Receipt Showing Serv.copy To cg not Filed.
153	D-CRLMC/8741/2026	BHABANI PRASAD SAMAL	2026-03-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
154	D-CRLMC/8742/2026	BHABANI PRASAD SAMAL	2026-03-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for SR after redacting he name of victim / informant from the petition.
155	D-CMP/13522/2026	SRINIBASH SATAPATHY	2026-03-30	The Case No mentioned under Annex-1 does not tally with the Index.
156	D-CONTC/13490/2026	PRATYASISH MOHANTY	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED  1. Period of Delay 947 days. I.A.not filed 2. All the OPs. not made party as per or. dtd.22-08-2022 vide annex.1.
157	D-CONTC/11592/2026	ADV.	2026-03-30	S.R.will be made after filing of complete copy of order dtd.13-08-2025 passed in W.P. (c) no.22585/2025.
158	D-BLAPL/9349/2026	DURGA PRASAD PATTANAIK	2026-03-30	Date of disp.of in FIRs detail,not tally with ref. certificate.
159	D-CRLMP/9055/2026	SUBHALAXMI PANDA	2026-03-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Rs. 50/- not paid.
160	D-CRLA/8769/2026	JUDHISTHIR SAHOO	2026-03-30	Reg. maintainability of this CRLA u/s 374(2) and 382 Cr.P.C. as per the judgement passed by the learned C.J.M-cum -Asst.Sess.Judge, Cuttack in S.T. no.64/2019
161	D-WP(C)/12562/2026	IN PERSON	2026-03-30	1. Items not properly page marked in Index as well as in documents. Resubmit for SR after proper page marking.
162	D-WP(C)/13044/2026	RAMESH KUMAR SAHU	2026-03-30	1. In declaration under affidavit, no. of paragraphs not furnished. 2. Annexure-2 not legible 3.Annexure-3 not scanned properly 4.H.C B.A M.W S Rs 50/- to be paid in V. nama
163	D-WP(C)/13353/2026	TRILOCHAN PANIGRAHI	2026-03-30	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. D.C.Fee of Rs.6/- not paid.Paragraph not mentioned in the affidavit. 2..Petition not correctly addressed to Honorable Court
164	D-LAA/11003/2026	AJODHYA RANJAN DASH,A.G.A	2026-03-30	1. Provision of law not furnished in I.A.no.97/2026. 2. Court fee payable not correctly furnished in para.2 of I.A. NO 98/2026.
165	D-WP(C)/13356/2026	TRILOCHAN PANIGRAHI	2026-03-30	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. D.C.Fee of Rs.6/- not paid.Paragraph not mentioned in the affidavit. 2. .Petition not correctly addressed to Honorable Court
166	D-WP(C)/12571/2026	DR.PURUSOTTAM CHULI	2026-03-30	1. Description of Ann.4 in Index not correct.
167	D-BLAPL/9245/2026	RAGHUNATH DASMOHAPATRA	2026-03-30	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. Name of the Informant mentioned in para-4 of the petition be redacted. Thereafter, put up for S.R.
168	D-BLAPL/9249/2026	KHUSBU PANIGRAHI	2026-03-30	Name and details of Informant/victim mentioned in Annexures need not be disclose and kept in closed envelop.
169	D-BLAPL/9252/2026	SATYANARAYAN MISHRA	2026-03-30	1.Name of the petitioner mentioned in cause title not tally with Rejection order as well as signature at V.nama. 2. Wrongly described Annexure-5 in para-7 of the petition. 3. Page No. 9 not legible.
170	D-BLAPL/9261/2026	BHARAT BHUSAN ROURAY	2026-03-30	1. Annexure-2 not reflected on the top of page-13. 2. Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
171	D-WP(C)/12518/2026	SAROJANANDA MISHRA	2026-03-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page nos.20 and 21 partially legible
172	D-BLAPL/9250/2026	ALOK PRASAD NANDA	2026-03-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant-cum-victim mentioned in Para-1 of the petition be redacted. Thereafter, put up for S.R.
173	D-BLAPL/9254/2026	ACHYUTANANDA PATTANAIK	2026-03-30	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
174	D-WP(C)/12521/2026	DURGESH NARAYAN RATH	2026-03-30	1. page nos. 32 33 62 and 63 partially legible. 2. D.C. fee RS. 50/- to be paid on v.nama.
175	D-FAO/13573/2026	KUNAL KUMAR SWAIN	2026-03-30	annex-1, 2 not clear, date of judgement incorrect at index, book mark, being aggrieved
176	D-FAO/13579/2026	SANGRAM JENA	2026-03-30	annex-1 not clear
177	D-FAO/13566/2026	KUNAL KUMAR SWAIN	2026-03-30	annex-1 not clear
178	D-WP(C)/12523/2026	DIPTI RANJAN MOHAPATRA	2026-03-30	1. Page nos. 19 and 20 marked a twice in the record. 2. Paragraph no. not correctly furnished in the petition. 3. Date of Letter under Annexure-6 does not tally with Index and para-11 of the petition. 4 Address of the Opp. Party no. 1 not correctly furnished in the cause title.
179	D-WP(C)/12522/2026	DURGESH NARAYAN RATH	2026-03-30	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Welfare fee of Rs. 50/- not paid in V.nama. 2. Deficit court fee of Rs. 12/- not paid in the petition.

180	D-WP(C)/12526/2026	DURGESH NARAYAN RATH	2026-03-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama.
181	D-WP(C)/12527/2026	DURGESH NARAYAN RATH	2026-03-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Welfare fee of Rs.50/- not paid in V.nama.2. Page no.22 not neat and legible
182	D- CONTC/12227/2026	LAXMIKANTA MOHANTY	2026-03-30	Contc petition not correctly page marked in Index.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 30-03-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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